

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS

CAUSE LIST OF COURT NO. 1

Date: 28th November, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 85/2017(CZ) (M.A.No.443/17) (M.A.No.469/17)	Gram Panchayat (Reausa) Vs State of M.P. & 5 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Varun Raj Nair, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
2.	Original Application No. 116/2017(CZ) (M.A.No.527/17)	Sunil Soni Vs State of MP & 6 Ors.	Mr. Aditya Vijay Singh, Adv.	
AFTER NOTICE				
3.	Original Application No. 129/2017(CZ)(THC) (W.P.No.12122/16)	Sanjay Yadav Vs State of MP & Ors.	Mr. Vipin Yadav, Adv. for Petitioner	
FOR COMPLETION OF PLEADINGS				
4.	Original Application No. 49/2017(CZ)	Chandan C. Arora Vs Bhopal Municipal Corp.& Ors.	Mr. Ajay Gupta, Adv. Mr. Vivek Choudhary, Adv. for Dr. Vijay Choudhary, Adv.	
5.	Original Application No. 68/2017(CZ)	Smt. Kaviteshwari Devi Vs State of M.P. & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	
6.	Original Application No. 84/2017(CZ)	Mahaveer Singh Tomar Vs State of M.P. & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
7.	Original Application No. 88/2017(CZ)	Tribunal at its Own Motion Vs State of Rajasthan & Ors.	Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv.	(Amicus Curiae)
FOR HEARING				
8.	Original Application No. 115/2014 (CZ) (M.A.No.05/16) (M.A.No.437/17) (M.A.No.484/17) (M.A.No.485/17) (M.A.No.486/17) (M.A.No.487/17)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.	
9.	Original Application No. 97/2017(CZ)	Arvind Patidar Vs State of M.P. & 2 Ors.	Mr. Kaustubh Pathak, Adv.	

FOR COMPLIANCE			
10.	(M.A.No.438/17) in Original Application No. 91/2015 (CZ)	Bhanwarlal Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Yadvendra Yadav, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarShrivastava, Adv.
11.	Original Application No. 39/2015 (CZ)	Vinayak Parihar (<i>Sand Mining, Narmada</i>) Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.for Mr. Rohit Sharma, Adv. Mr. Sandeep Singh, Adv.
12.	Original Application No. 114/2015(CZ)	Vinayak Parihar (<i>Sand Mining, Sitareva</i>) Vs. State of M.P. & 5 Ors.	Mr. DharamveerSharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv Mr. Qasim Ali, Adv. Mr. Sanjeev Mishra, Adv. Ms. Parul Bhadoria,Adv. Mr. Apoorv Pandey, Adv.
13.	Original Application No. 134/2014	Paryavaran Avam Manav Sanrakshan Samiti (Mining, Jabalpur) Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel R- 5 & 6 Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria,Adv. Mr. Rohit Sharma, Adv.

Note : Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

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